

[Shri Raj Bahadur]

beg to lay on the Table a copy of the Delhi Motor Vehicles (Second Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. F. 3(58)/71-TPT in Delhi Gazette dated the 3rd January, 1972, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT—1763/72]

ASSAM RE-ORGANISATION (MEGHALAYA)
DISTRIBUTION OF REVENUES AMDT.
ORDER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table a Copy of the Assam Re-organisation (Meghalaya) Distribution of Revenues Amendment Order, 1972 (Hindi and English versions) published in Notification No. S. O. 247 (E) in Gazette of India dated the 30th March, 1972, under sub-section (2) of section 56 of the Assam Reorganisation (Meghalaya) Act, 1969. [Placed in Library. See No. LT—1764/72]

ANNUAL REPORT OF I.I.T., KHARAGPUR
AND KHUDA BAKHSH ORIENTAL PUBLIC
LIBRARY PATNA

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(PROF. S. NURUL HASAN) : On behalf
of Shri D. P. Yadav, I beg to lay on the
Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1970-71. [Placed in Library. See No. LT—1761/72.]

(2) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna for the year 1970-71 along with the Audited Accounts, under

sub-section (4) of section 21 of Khuda Bakhsh Oriental Public Library Act, 1969. [Placed in library. See No. LT—1765/72.]

12.56 hrs.

ESTIMATES COMMITTEE

FIFTEENTH REPORT AND MINUTES

SHRI C. M. STEPHEN (Muvattupuzha) : Sir, I beg to present the following Report and Minutes of the Estimates Committee :—

- (i) Fifteenth Report on the Ministry of Agriculture (Department of Food)—Directorate of Sugar and Vanaspati; and
- (ii) Minutes of the sittings of the Committee relating to the above Report.

12.56} hrs.

STATEMENT RE : CEILING ON
AGRICULTURAL HOLDINGS

THE MINISTER OF AGRICULTURE
(SHRI F. A. AHMED) : Sir, I have to
make a statement.

MR. SPEAKER : You can lay it on
the table.

SHRI F. A. AHMED : I beg to lay on
the Table a statement in connection with
the meeting of the Chief Minister held on
April 14, 1972 to consider exemption from
ceiling on agricultural holdings.

Statement

In August, 1971 the Central Land Reforms Committee made certain recommendations with a view to bring about a broad measure of uniformity in the ceiling laws of the different States. The main recommendations were that ceiling should